

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 269
TO BE ANSWERED ON 05.02.2024

DEVELOPMENT OF MSME IN PUDUCHERRY

269. SHRI S. SELVAGANABATHY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the land acquired for SEZ in Puducherry was not approved by Government;
- (b) whether the said land will be utilized for promoting more MSMEs in Puducherry;
- (c) the procedure followed in allocation of land to MSMEs in Puducherry; and
- (d) whether Government would develop a pharma park in Puducherry considering the requirement of more pharma industries in Puducherry, as Puducherry is a place where more number of pharma industries are available?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): The Government of India has approved the proposal and given permission for using the land at Sedarapet and Karasur revenue village for industrial development through Pondicherry Industrial Promotion Development and Investment Corporation Limited (PIPDIC). The said land will also be utilized for promoting MSME's as well.

(c): Applications received from MSMEs for allotment of land will be placed before the Allotment Committee constituted for the purpose for allocation on merit basis.

(d): The Pharma Park in Puducherry would be developed as and when the proposals are received.
